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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 4340/2015

CONSULTING ENGINEERING SERVICES (INDIA) PVT. LTD.

..... Petitioner

Through Mr Salil Kapoor with Mr Sanat Kapoor,  
Mr Vikas Jain and Mr Shubham Rastogi,  
Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ORS.

..... Respondent

Through Mr Rohit Madan with Mr Ruchir Bhatia,  
Advocates.

+ W.P.(C) 4341/2015

CONSULTING ENGINEERING SERVICES (INDIA) PVT. LTD.

..... Petitioner

Through Mr Salil Kapoor with Mr Sanat Kapoor,  
Mr Vikas Jain and Mr Shubham Rastogi,  
Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, & ORS.

..... Respondent

Through Mr Rohit Madan with Mr Ruchir Bhatia,  
Advocates.

**CORAM:**

**HON'BLE MR. JUSTICE BADAR DURREZ AHMED**

**HON'BLE MR. JUSTICE SANJEEV SACHDEVA**

**ORDER**

% **06.05.2015**

**CM Nos.7859/2015 (exemption) in WP(C) 4340/2015**

**CM Nos.7861/2015 (exemption ) in WP(C) 4341/2015**

Exemptions are allowed subject to all just exceptions.

**WP(C) 4340/2015 & CM No.7860/2015 (stay)**

**WP(C) 4341/2015 & CM No.7862/2015 (stay)**

In both the writ petitions, the petitioner has received Section 148



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notices from two different Income Tax Officers. The learned counsel for respondent/Revenue has taken instructions. A letter addressed to Mr Madan by ACIT, Circle 30(1), New Delhi has been placed before us. The letter is dated 30.04.2015 and the same is taken on record. As per the said letter, the notices issued under Section 148 of the Income Tax Act, 1961 had been inadvertently issued to the petitioner by ACIT, Circle 30(1), New Delhi. It is further stated that the said notices issued by the said Income Tax Officers are being withdrawn. Those notices pertain to Assessment Year 2008-09 and 2009-10, which are the subject matter of the present writ petitions.

In view of the said letter, the position stands clarified. The petitioner has to respond to the notice under Section 148 issued by the Assessing Officer at Circle 4(1), New Delhi.

The writ petitions stand disposed of accordingly.

  
BADAR DURREZ AHMED, J

  
SANJEEV SACHDEVA, J

MAY 06, 2015  
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